

TRANS 3A

1 Documents to be maintained by the manufacturer issuing CTDs

S. No.	CTD No.	Invoices no. against which CTD has been issued	Invoice date	Months in which these clearances were made against the invoices	GSTIN Nos of all the intermediate buyers and sellers through whom the goods have passed.	Value of Goods .	Central Excise duty paid.

Conditions : Copy of invoices of the intermediate dealers through whom goods have passed shall be maintained in records by the dealer availing credit on CTD